

Declaration of Assets and Liabilities

Year 2021-2022

I, SURENDRA PRASAD SINGH, Son/Daughter of LATE SHRI JAGDEV YADAV, aged 55 years, belonging to Bihar Legislative Assembly, Patna Service and presently working as Assistant of Bihar Legislative Assembly, Patna give herein below the details of the assets (immovable, movable, bank balance, etc.) of myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	20,000/-	Shanti devi 10,000/-	Sunil Kumar	Pappu Kumar	Arpana Kumari
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	Rs. 1,40,000/- (SBI SB A/c)	Rs. 15,000/- (PNB SB A/c)	NIL	NIL	NIL
(iii)	Bonds, Debentures and Shares in companies		NIL	NIL	NIL	NIL
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc.	Rs. 10,500/- per annum premium for health insurance		NIL	NIL	NIL
(v)	Motor Vehicles (details of make, etc.)	Motor Car BR01CN/1695	NIL	NIL	NIL	NIL
(vi)	Jewelry (give details of weight and value)	Gold 20 gm. value as on 05.02.2021 Rs.98,000/-Silver-400 gm. Value-29,200/-	Gold 200 gm. Rs. 9,80,000/- Silver 70 gm Rs. 51,100/-	NIL	NIL	NIL
(vii)	Other assets, such as values of claims / interests	NIL.	Home Appl. 1,00000/-	NIL	NIL	NIL

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NIL	Khata No.-1533, Thana No.- 122 Plot No.- 8205,8206,8366,8079,3594 VALUE-81,60,000 - And commercial value 10,00,000		NIL	NIL
(ii)	Non-Agricultural Land - Location(s) - Survey number(s)	NIL	NIL	NIL	NIL	NIL

	- Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(iv)	Houses /Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NIL	NIL	NIL	NIL	NIL
(v)	Others (such as interest in property)	NIL	NIL	NIL	NIL	NIL

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item)


Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 11-02-2022
(a)	(i) Loans from Banks	SBI, Patna RS-14,00,000/- HDFC Patna Rs-4,00,000/-	SBI-10,58,000/- HDFC Patna Rs-1,93,000/-
	(ii) Loans from financial institutions		
	(iii) Government Dues:		
	(a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		
	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	PAN- AFQPY4488R	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

GPF/CPF/PRAN No. :- PTS/BLA-1231
Gender :- M(M/F)
Date of Birth :- 0 5 1 1 1 9 6 7
Class/Group :- B(A/B/C)
Cadre :- Bihar Legislative Assembly Secretariat Service

(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :- Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature	:	
Name of Employee	:	SURENDRA PRASAD YADAV
Designation	:	Assistant
Department	:	BIHAR LEGISLATIVE ASSEMBLY

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.